

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/I/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. **The Judicial Commissioner, Ranchi,**
2. **The Principal District & Sessions Judges,
Ramgarh and Khunti**
3. **All the Judicial Officers posted on deputation in Ranchi.**

Sub.: Regarding nomination of the Judicial Officers to attend the East Zone-I “Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities” [P-1146] scheduled to be held on 22nd & 23rd December, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

I am directed to inform that the Court has been pleased to nominate **all the Judicial Officers posted at Ranchi, Ramgarh and Khunti Judgeship** as well as **all the Judicial Officers posted on deputation in Ranchi** to attend the above mentioned Conference scheduled to be held on **22nd & 23rd December, 2018 at Judicial Academy Jharkhand, Ranchi.**

Accordingly, you are requested to direct all the Judicial Officers posted at your Judgeship / Department to attend the aforesaid Conference. All the nominated Officers are hereby accorded necessary permission to attend the said Conference.

This is for your information and needful.

Yours faithfully

Sd/- **J.P. Singh**

Registrar (Administration)

Memo No. 4553 /Apptt.

Dated, Ranchi, the 22/11/18

Copy forwarded for information & needful to:-

1. The Director, Judicial Academy Jharkhand, Ranchi with reference to his Letter No. 1523/JAJ dated 01.11.2018,
2. The Director, NJA, Bhopal,
3. Sri K. Uthirapathy, Registrar (Administration), NJA, Bhopal,
4. Sri Rajesh Suman, Asst. Professor, NJA, Bhopal,
5. Sri Rahul Ishwar Sonawane, Research Fellow, NJA, Bhopal,
6. The Principal Secretary-cum-Legal Remembrancer, Law(J) Department, Ranchi,
7. The Member Secretary, JHALSA, Ranchi and
- ✓ 8. The C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


22/11/18

Registrar (Administration)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/I/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O.– Suraj Nagar,
Bhopal – 462044 (M.P.).

Sub.: **Regarding nominations of the Judicial Officers to attend the East Zone-I “Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities” [P-1146] scheduled to be held on 22nd & 23rd December, 2018 at Judicial Academy Jharkhand, Ranchi.**

Ref.: Your letter no. NJA/Dir./P-1146/2018/4465 dated 15.10.2018.

Sir,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the following Judicial Officers to attend the East Zone-I “Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities” [P-1146] scheduled to be held on 22nd & 23rd December, 2018 at Judicial Academy Jharkhand, Ranchi:-

The Director / Faculty member of the Judicial Academy Jharkhand

1. Sri Gautam Kumar Choudhary, Director, Judicial Academy Jharkhand, Ranchi,
2. Sri Rajesh Sharan Singh, Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi and
3. Sri Biresh Kumar, Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi.

Civil Judges Senior Division (CJSD)

1. Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Hazaribagh,
2. Sri Dinesh Kumar Mishra, Chief Judicial Magistrate, Garhwa,
3. Sri Prafulla Kumar, Secretary, DLSA, Daltonganj,
4. Sri Soumendra Nath Sikdar, Secretary, DLSA, Jamshedpur,
5. Sri Avinash Kumar Dubey, Secretary, DLSA, Dhanbad,
6. Sri Arvind Kumar No.2, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
7. Sri Shekhar Kumar, Secretary, DLSA, Ramgarh,
8. Sri Sanjay Kumar Singh No. III, Secretary, DLSA, Godda,
9. Sri Binod Kumar, Secretary, DLSA, Gumla and
10. Sri Manoranjan Kumar No.I, Secretary, DLSA, Giridih.

Civil Judges Junior Division (CJJD)

1. Sri Neeraj Kumar, S.D.J.M., Sahebganj (Rajmahal),
2. Sri Rajiv Tripathi, J.M.-cum-P.M. (J.J. Board), Ranchi,
3. Sri Vikram Anand, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Jamtara,
4. Sri Kusheshwar Sinku, S.D.J.M., Deoghar (Madhupur),

5. Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Saraikela,
6. Sri Manoj Kumar Ram, S.D.J.M.- cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,
7. Ms. Kamala Kumari, S.D.J.M.- cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar,
8. Ms. Nitasha Barla, S.D.J.M.- cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Khunti,
9. Sri Sandeep Nishit Bara, Civil Judge (Jr. Div.)-cum-Judge I/c, Hazaribagh and
10. Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa (Porahat).

This is for your information and needful.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 4438 /Apptt.

Dated Ranchi the 01/11/2018

Copy forwarded for information & needful to:-

1. The Director, Judicial Academy Jharkhand, Ranchi,
2. Sri K. Uthirapathy, Registrar (Administration), NJA, Bhopal,
3. Sri Rajesh Suman, Asst. Professor, NJA, Bhopal,
4. Sri Rahul Ishwar Sonawane, Research Fellow, NJA, Bhopal,
5. All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi,
6. The Member Secretary, JHALSA, Ranchi,
7. The C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website and
8. The Officers concerned.


01/11/18

Registrar (Administration)